

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/334/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : INTEGRATED FINANCE COMPANY LTD  
**NAME OF THE RESPONDENT(S)** : PARVENU VANIGAM PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	R. DEVARAJI	For Respondent	R. DEVARAJI
	V. P. Raman	for Petitioner	Seshadri M.S.
	M. S. SESHADRI		

**ORDER**

Counsel for petitioner present. Counsel for respondent present and filed counter and submitted that he has not received any type set and other documents from the petitioner and further prayed time for filing additional counter. In the circumstances, counsel for petitioner is directed to furnish all the relevant documents to the other side. Time enlarged for submitting arguments by both the counsel. Put up on 14.07.2017 at 2.30 P.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**